

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA  
UNSTARRED QUESTION No. 513  
TO BE ANSWERED ON 06.02.2017

**Winter Timings of Schools**

513. SHRI KAUSHAL KISHORE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to change the timings of the schools in winters especially in cold areas like NCT of Delhi for the primary classes as the early morning timings pose a potential health hazard for these children;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**A N S W E R**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a) and (b) : Madam, the appropriate government under the Right to Education Act 2009 for a school is the State Government or Local Authority in whose jurisdiction the school falls. The appropriate authority concerned takes the decision regarding school timings after considering local and other relevant factors. As far as the Government of NCT of Delhi is concerned, no such proposal has been made for change of timing in its schools.

(c): As informed by Directorate of Education, Government of NCT of Delhi, a large number of Government schools in Delhi are already running in double shifts, so it is not feasible to change the timings of the schools. However winter vacations in the schools of Directorate of Education, North Delhi Municipal Corporation, East Delhi Municipal Corporation and South Delhi Municipal Corporation were from 25.12.2016 to 15.01.2017. These vacations were further extended upto 19.01.2017 due to bad weather conditions.